

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2015

Dated:- 31st August, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member

In the matter of:-

State Load Despatch Centre & Anr. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

Mr. C.K. Rai, learned counsel for the respondent no.1 is present. He seeks two weeks' time to file written submissions as he does not wish to file counter affidavit. None is present today for respondent no.2 inspite of due service. Affidavit of service filed today on behalf of the appellant be taken on record. Respondent no. 2 may file its counter affidavit within two weeks from today.

Pleadings are not complete.

Post this matter on **6th October, 2015.**

(Inderjit Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

Rkt/mk